The Minister of Defence (Shri Krishna Menon): (a) and (b). Yes, Sir

(c) and (d). The matter is under consideration.

Merger of Posts of U.D.Cs. and Assistants

1632. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

- (a) the progress made in the proposal to integrate the posts of Upper Division Clerks and Assistants of the Central Secretariat mooted out some time back and which was under consideration of Government; and
- (b) if so, the stage at which the matter stands at present?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). he position is the same as explained in the House on the 25th August, 1961, in reply to Unstarred Question No. .2499 by Shri P. C. Borooah.

Basic Schools in Delhi

1633. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

- (a) the up-to-date progress made by the Assessment Committee set up by the Delhi Education Directorate to evaluate the progress of basic schools in Delhi in completion of its work;
- (b) whether any report has been submitted by the Committee; and
- (c) if so, the recommendations made and the action taken thereon?

The Minister of Education (Dr. K. L. Shrimali): (a) to (c). The Committee has completed the collection of data and is finalising its report.

Orissa Law Graduates in I.A.S. and other services

1634. Shri Ulaka: Will the Miinster of Home Affairs be pleased to state:

(a) the number of law graduates

from Orissa selected for E.A.S., L.P.S. and other Allied Services from March 1957 to March, 1962; and

(b) the number of such persons who belong to Scheduled Castes and Scheduled Tribes?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Necessary information is being collected and will be placed on the Table of the House.

Female Education in Andhra Pradesh-

1635. Shri Ulaka: Will the Minister of Education be pleased to state:

- (a) the amount allocated by the Union Government during the Third Five Year Plan Period to Andhra Pradesh Government for education of girls and women;
- (b) whether any new schemes have been formulated for the expansion of the education of girls and women in Andhra Pradesh; and
 - (c) if so, the details thereof?

The Minister of Education (Dr. K. L. Shrimali): (a) The special programme for the education of girls and women is now included in the State sector and it is for each State Government to decide what provision to make for the purpose.

- (b) No, Sir.
- (c) Does not arise.

Vijnan Mandirs in Andhra Pradesh

1636. Shri Ulaka: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) how many Vijnan Mandirs will be started in Andhra Pradesh during the Third Five Year Plan Period;
- (b) the places where they will be established; and
- (c) the amount that would be spent for the purpose?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) This is